

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE T.R. RAMACHANDRAN NAIR

DATE OF APPOINTMENT : 30.1.2007

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
4.148 cents in Ernakulam Village	Residential building	Rs.19,47,223.85	2 sovereigns	1 Car KL 7/AR 1668	P.P.F. - -Rs.4,30,775.81 Policy No.774023378 dt.15.11.2002 - sum assured: Rs.5 lakhs Market plus policy No.776393374 dt.4.3.08 - sum assured: Rs.2,01,000/ 200 equity shares of Union Bank of India valued at Rs.10/- each 350 units of Unit Trust of India
80 cents in Kaduthuruthy village	--	G.P.F. - Rs.2,44,740/-			

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : SMT. SUJA RAMACHANDRAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
8.341 cents in Kakkanad village	i) Joint owner of Flat No.7113 - Sobha Daffodil - HSR layout in Bangalore city ii) Two rooms in Kurup's Chamber at Muttambalam Village	Rs.48,64,853/-	200 sovereigns	--	Indira Vikas Pathra - Rs.50,000/-

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice